## Merchant Power Plants

4116. SHRI M.V. MYSURA REDDY: Will the Minister of POWER be pleased to state:

- (a) whether Government is contemplating to bring in Merchant Power Plant Policy;
- (b) if so, the details of concessions proposed to be given under the Policy;
- (c) whether the Government of Andhra Pradesh is also contemplating Merchant Power Plant Policy;
- (d) if so, whether there is any proposal before State Government for setting up of merchant power plants at Ramagundam, Visakhapatnam and Srikakulam; and
  - (e) if so, the details of companies with which State Government is negotiating?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) No, Sir.

- (b) Does not arise.
- (c) to (e) Government of Andhra Pradesh has informed that it is contemplating introduction of a generation promotion policy to attract private investment for generation into the State. There are a number of developers who are setting plants with merchant nature of business in different parts of the State and there are others who are contemplating to do so. At the moment, Government of Andhra Pradesh has authorized Andhra Pradesh Distribution Companies (APDISCOMs) to procure power through Case-I competitive bidding duly following guidelines of Government of India in this regard and any such plant would be free to participate in such bidding.

## World bank funding for coal fired power projects

4117. SHRI N.K. SINGH: Will the Minister of POWER be pleased to state:

- (a) whether the US Government has stepped up pressure on the World Bank not to fund coal-fired power plants in the developing countries particularly India;
  - (b) if so, the facts and the details thereof;
- (c) whether Government has expressed any reaction on such remarks of the US Government; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (d) The information is being collected and will be laid on the Table of House.

## Power capacity addition

†4118. SHRI RAJ MOHINDER SINGH MAJITHA: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that an additional power generation capacity of 9,585 megawatt has been set up during 2009-10;
- (b) if so, the break up of the installed power generation capacity by the private sector, the Central Government and the State Governments respectively; and
- (c) the average estimated per unit cost of power generation in each of the power generation project installed by the private sector, Central Government and State Government respectively?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) A capacity addition of 9585 MW, comprising 2180 MW in the Central Sector, 3118 MW in the State Sector and 4287 MW in the Private Sector, has been achieved in the 2009-10.

(c) The rate of sale of power for any project is determined either by the process of competitive bidding or by the appropriate regulatory commission for the cost plus tariff based projects.

## Use of advanced technology in coal based power projects

†4119. SHRI SHIVANAND TIWARI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that power generation cost can be reduced in coal-based power generation units by using advanced technology;
  - (b) if so, the facts thereof;
- (c) whether emission of greenhouse gas would also reduce with the use of advanced technology; and
- (d) if so, the extent to which it is likely to reduce and the percentage of those power generation projects which use advanced technology?

†Original notice of the question was received in Hindi.